



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------|---------------------|---|
| CP 117/16 | TP 60/17 | Hearing | 433(e) / 433(f) | Dynamo Stamping Industry Vs Power Core Industries India Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|--|
| 9 | D. AMALI SHARMA 9071409035 | RESPONDENT |  |
| 9 | SUDHIR KUMAR 9880888482 | PETITIONER |  |

Counsel for petitioner is present. He has filed memo to the effect that he has complied the objections raised by the Registry. He has filed rejoinder to the objections filed on behalf of respondents. Counsel for respondents is present. Already objections are filed on behalf of respondents on 18.04.2017. Today, the counsel for petitioner has filed rejoinder.

List it on 04.08.2017.


MEMBER (J)